

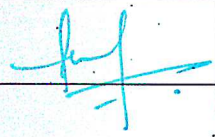
**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATHI BENCH**

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL**

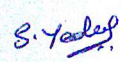
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	TCP (IB) NO. 88/9/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 203/9/HDB/2019
NAME OF THE COMPANY	Southern Power Distribution Company Of Andhra Pradesh Ltd
NAME OF THE PETITIONER(S)	AMI Tech (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Southern Power Distribution Company Of Andhra Pradesh Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Mohith Reddy	Advocate for Applicant	8886677776	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Yadesh (For B. Harinath Rao)	Advocate	9985668771	

**ORDER**

Counsel for both the sides are present. Memo of withdrawal filed. The Company Petition is accordingly dismissed as withdrawn under Rule-8 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016. As submitted the Petitioner may file fresh Application in subject to fresh cause of action and limitation.

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**MEMBER JUDICIAL**

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